

OA- 406/90

29.5.90

Adjourned to 1.6.90

B.O.

Am

1.6.90

SPM & ND

Mr. P Sivapillai for applicant
Mrs. Smathi Dandapani
for respondent

At the request of the learned
counsel for the applicant, his
for further directions on admissions
to 18.6.90

S. Sivapillai

SPM & ND

P. Sivan Pillai for the applicant

Miss Preethy for respondents

1.6.90

Heard learned counsel for both the parties
on the M.P. in which the petitioner has prayed for
withdrawal of the O.A. The learned counsel for
the respondents has no objection. Accordingly we
allow the M.P. and dismiss the O.A. 406/90 as
withdrawn.

5.6.90

5.6.90
F.O.C. 11.6.90